

F. No. J-11017/61/2024-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 10th January, 2025

ORDER

With reference to the orders mentioned under column-III in the table below, the President is pleased to change / up-grade the panel of following Senior Advocates, whose names are mentioned under column-II, as Senior Panel Counsel for High Court of Delhi, with effect from **29.11.2024** upto the dates mentioned against each under column-V or until further orders, whichever is earlier:

HIGH COURT OF DELHI

Senior Panel Counsel

Sl. No.	Name of Senior Advocate (S/Shri)	Order of empanelment	Corresponding Sl. No. in order mentioned under column-III	Change/up-grade of panel for a period upto
I	II	III	IV	V
1.	Anil Soni	J-11017/3/2022-Judicial dated 21.02.2022	Sl. No. 5 in List 'A'	20.02.2025
2.	Anurag Ahluwalia	-do-	Sl. No. 8 in List 'A'	-do-
3.	Kirtiman Singh	-do-	Sl. No. 9 in List 'A'	-do-
4.	Ravi Prakash	-do-	Sl. No. 12 in List 'A'	-do-
5.	Asheesh Jain	-do-	Sl. No. 16 in List 'A'	-do-
6.	Apoorv Kurup	-do-	Sl. No. 17 in List 'A'	-do-
7.	Ms. Sonu Bhatnagar	-do-	Sl. No. 401 in List 'B'	-do-
8.	Shashank Garg	J-11017/24/2023-Judicial dated 25.09.2023	Sl. No. 1 (only one name)	24.09.2026


10.1.25

2. Consequent upon above change / up-gradation of panel, names of aforesaid Senior Advocates occurring in the Orders of this Department, as mentioned under column- III & IV, stand omitted.

3. The engagement of aforesaid Advocates will be governed by the terms & conditions of this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


10.1.24

(M. C. Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India / Ld. Solicitor General for India.
4. Shri Chetan Sharma, ASGI, Delhi High Court.
5. The Registrar, High Court of Delhi.
6. The In-charge, Litigation (High Court) Section with request to provide suitable assisting counsel to afore-mentioned eight Senior Panel Counsel in terms of this Department's OM No. J-11017/61/2024-Judicial dated 02.12.2024.
7. All the eight Sr. Panel Counsel as above.
8. Cash (LA) Section with request to stop retainership fee with effect from 29.11.2024 of aforesaid eight Senior Advocates which was being paid to them owing to their earlier panel category of Central Govt. Standing Counsel, Delhi High Court.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Spare copies.


10.01.2025

(Kumar Gaurva)
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